

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII- 06/2005/1758/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mridul Kumar Kalita,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 3<sup>rd</sup> March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/1976/2023, dtd. 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 06.03.2023 till the morning of 09.03.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC. VII-06/2005/1759/A, dated , 03-03-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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